

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P.No.83/2004
M.A.No.807/2004
M.A.No.808/2004
O.A.No.2877/2002

New Delhi this the 19th day of April, 2004.

Hon'ble Shri V.K. Majotra, Vice Chairman(A)
Hon'ble Shri Kuldip Singh, Member (J)

(By Advocate: Shri D.N. Sharma)

versus

Shri B.N. Panda,
The Commandant,
Military Hospital,
Agra - Cantt. Respondent

(By Advocate: Mrs. P.K.Gupta)

Order(Oral)

Hon'ble Shri V.K. Majotra, VC(A)

In compliance of Tribunal's order, the cheque has been paid to the learned counsel of applicant who states that no grievance survives now. As such, CP is dismissed as infructuous. Notice to the respondent is discharged.

2. MA-807/2004 and MA-808/2004 are also disposed of.

(Kuldeep Singh)
Member(J)

(V.K. Majotra)
Vice Chairman(A)

19.4.04

CC.